## MoU (2004-2005) between the Government of India and the Engineering Projects (India) Limited

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SANTOSH MOHAN DEV): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Engineering Projects (India) Limited for the year 2004-2005. [Placed in Library. See No.L.T.218/04]

- Notification of the Ministry of Urban Employment and Poverty Alleviation.
- Ii. Report and Accounts (2001-02 and 2002-03) of the Lakshadweep Building Development Board (LBDB), Kavaratti and related papers.
- III. Report and Accounts (2002-2003) of the National Cooperative Housing Federation of India (NCHF), New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA) : Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Urban Employment and Poverty Alleviation Notification F. No. N-13/2/2002-LBDB dated the 5<sup>th</sup> February, 2003, publishing the Lakshadweep Building Development Board (Supply of Building Materials) Bye Laws, 2003, under section 31 of the Lakshadweep Building Development Board Regulation, 1997.
  - II. A copy each (in English and Hindi) of the following papers:
  - (i) (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2001-2002, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Board.